NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.459/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st December 2017, 10.30 A.M.

Name	of the Company	Dr. Narendra Sethia & Ar	nr-Vs-Aspective Commodeal F	Pvt.Ltd. & Ors.
Under Section		241/242		
SI. No.	Represent	gnation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
	SANCHARI BOUMIK C	CHAR ROBORTY ADVO	KANISHRA SETHIA	gelf Adrocate 01-12.17.

(1) If AM HARSAN

(1) THAM HARSAN

(2) MR. RAFRANTHO BANDERSIE MADO

(2) Mr Chownek Mirror, Adu

(2) Mr Chownek Mirror, Adu

(2) Mr Sakadasp Rhattadaego, A

Rudheramen Bhertachiye. } Report MO-) Canul Premie for tur & Report MO-)

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 05/02/2018.

Interim order, if any, will be extended till next date of hearing.

(Jinan K.R.) Member (J)

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(V.P.Singh) Member (J)